

National Company Law Tribunal

Allahabad Bench

CP NO.52/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Shri Madan Lal foods Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.391/394 of the companies Act

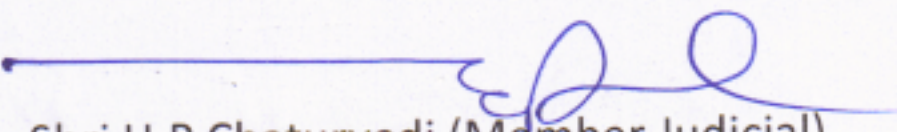
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order dated 08.03.2017

CP NO 52/2015 M/s. Madan lal Foods Products Pvt. Ltd.

Mr. D.P. Singh proxy counsel for R.K.Mishra seeks time for further hearing in the matter. Notices to be issued to the Central Government of office of RD through OL. The matter be listed on 06.04.2017.

Date-08.03.2017

  
Shri H.P Chaturvedi (Member Judicial)